

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 1888
TO BE ANSWERED ON 30.07.2018

TRAINING AND WELFARE OF TRIBALS

1888 SHRI B.V. NAIK:
SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether a large number of tribals are engaged in agriculture and if so, the details thereof;
- (b) whether the Government has any plan to provide them assistance and training for adopting modern technology/process of agriculture and if so, the details thereof;
- (c) the details of the schemes being run for welfare and safety of tribals in the country during the last three years, State-wise including Karnataka; and
- (d) whether the Government has taken any steps for providing assistance to the unemployed and underemployed tribals for gaining secondary source of income and is so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) Yes, Madam. As per census, 2011 the number of Scheduled Tribes working as Cultivators and Agricultural Labourers are given below :-

	Main	Marginal	Total
Cultivators	13493163	4143866	17637029
Agricultural Labourers	11942352	10671770	22614122

(b) to (d) The Ministry of Tribal Affairs is administering three schemes namely (i) Special Central Assistance to Tribal Sub-Scheme, (ii) Grants under Article 275(1) of the Constitution; and (iii) Development of Particularly Vulnerable Tribal Groups under which agricultural activities are covered. Under the Skill Development and Entrepreneurship component of these schemes, assistance is provided to the State Governments, including the State Government of Karnataka, for development of tribal people in various sectors including Agriculture, Horticulture, Animal Husbandry, Fisheries, Dairy & other Primary Sectors as well as Income Generating Schemes/activities to augment tribal household economy. A statement showing the number of beneficiaries, under this component of the schemes, during the last three years and current year is given in Annexure-I.

Besides the above, the Department of Agriculture and Cooperation (Ministry of Agriculture and Farmers Welfare) allocates funds for Tribal Sub-Plan under Sub-Mission on Agricultural Extension (SAME), the details of which are as under:

S. No.	Year	Scheme	TSP Allocation (Rs. in Lakh)	No. of ST Beneficiaries
1.		Support to State Extension Services (ATMA)		
	2015-16		3200.00	Requisite details are given at Annexure - II
	2016-17		3600.00	
	2017-18		7052.00	
2.		Agri-Clinic & Agri-Business Centers (ACABCs)		
	2015-16		300.00	150
	2016-17		222.50	147
	2017-18		90.00	171
3.		Mass Media Support to Agriculture Extension (MM)		
	2015-16		1550.00	No separate data for STs is maintained.
	2016-17		790.00	
	2017-18		800.00	
4.		Extension Support to Central Institution – HRD interventions		
	2015-16		350.00	No separate data for STs is maintained.
	2016-17		187.50	
	2017-18		220.00	

Statement in reply to parts (b) to (d) of Lok Sabha Unstarred Question No.1888 for answer on 30.07.2018 regarding "Training and Welfare of Tribals" showing funds released for Skill Development and Vocational Training under SCA to TSP under Article 275(1)

(Rs. in lakh)

S No.	Name of State	2015-16		2016-17		2017-18	
		Funds Released	No. of Beneficiaries	Funds Released	No. of Beneficiaries	Funds approved	No. of Beneficiaries
1.	Andhra Pradesh	300.00	700	40.00	125	300.00	450
2.	Arunachal Pradesh	230.00	700	125.00	390	0.00	0
3.	Assam	1800.00	6000	168.00	1120	0.00	0
4.	Bihar	750.00	2500	430.18	4620	250.00	3600
5.	Chhattisgarh	1000.00	4000	2090.00	4400	0.00	0
6.	Gujarat	3695.72	8000	2998.00	2300	1750.03	8540
7.	Himachal Pradesh	175.00	400	300.64	937	320.00	1000
8.	Jammu & Kashmir	500.00	1650	500.00	3000	100.00	320
9.	Jharkhand	1240.00	3500	0.00	0	300.00	250
10.	Karnataka	1800.00	6400	0.00	0	1180.00	3028
11.	Kerala	550.00	1800	35.10	290	100.52	453
12.	Madhya Pradesh	3300.00	10000	2233.19	6500	4100.00	7500
13.	Maharashtra	1977.18	6590	1000.00	1000	0.00	0
14.	Manipur	200.00	665	0.00	0	187.00	131
15.	Meghalaya	0.00	0.00	0.00	0	90.00	4640
16.	Mizoram	100.00	500	300.00	937	55.82	500
17.	Nagaland	300.00	1000	180.00	562	50.00	90
18.	Odisha	3194.59	10640	7093.35	22165	5200.00	29378
19.	Rajasthan	2675.00	7800	0.00	0	0.00	0
20.	Sikkim	215.00	715	109.80	50	28.00	100
21.	Telangana	1300.00	3800	1186.35	6000	800.00	2500
22.	Tripura	290.00	1000	450.00	2093	290.00	1620
23.	Uttar Pradesh	290.00	965	0.00	0	200.00	1487
24.	Uttrakhand	0	0	0	0	100.00	310
25.	West Bengal	2063.58	6875	990.00	5500	1055.00	5500
Total		27946.07	86200	20229.61	61989	16456.37	71397

Statement in reply to parts (b) to (d) of Lok Sabha Unstarred Question No.1888 for answer on 30.07.2018 regarding "Training and Welfare of Tribals".

Detail of ST farmers benefitted under the Extension Reforms from 2015-16				
S.N.	State	2015-16	2016-17	2017-18
1	Andhra Pradesh	2804	11412	14233
2	Bihar	78400	8619	57601
3	Chhattisgarh	35149	43147	32282
4	Goa	628	5	0
4	Gujarat	97816	80967	23585
5	Haryana	0	0	7675
6	HP	6542	3173	10752
7	J&K	0	0	0
8	Jharkhand	19444	16108	8986
9	Karnataka	458	26413	18670
10	Kerala	2482	95	4721
11	Maharashtra	17732	11670	90374
12	M.P.	22208	41676	27928
13	Orissa	6770	15014	27368
14	Punjab	2122	517	7469
15	Rajasthan	23936	32608	85475
16	Tamil Nadu	2318	2479	93736
17	Telangana	8156	6435	23425
18	U.P.	0	0	85963
19	Uttarakhand	1385	2231	9039
20	West Bengal	6159	14961	57145
21	Assam	1530	257	0
22	Arunachal Pradesh	21396	16340	0
23	Manipur	1996	4967	264
24	Meghalaya	960	1147	2
25	Mizoram	2804	6380	0
26	Nagaland	82953	53635	0
27	Tripura	0		0
28	Sikkim	1390	3647	0
29	Delhi	0		0
30	Puducherry	0	14	187
31	A & N	2492	3344	0
	Total	450030	407261	686880